

MR. DEPUTY CHAIRMAN: No; you take your seat. ...*(Interruptions)*... It is not my job. ...*(Interruptions)*... That is why I am allowing you. You wanted to raise it, and I allowed you. Now, what are you asking me to do? If you want, you raise it. I consider it very important. Yes, please. ...*(Interruptions)*...

SHRI BHUBANESWAR KALITA (Assam): Sir, can I take a minute?

MR. DEPUTY CHAIRMAN: No, no; it is over. That subject is over.
 ...*(Interruptions)*... No, no; that is another subject. Now, Shri Derek O'Brien.

**RE. COMMEMORATION OF 100 YEARS OF KAVI GURU
RABINDRANATH TAGORE RECEIVING THE NOBEL PRIZE**

SHRI DEREK O'BRIEN (West Bengal): Sir, this day, this week, this year, is a very important day because this commemorates the 100 years of Kavi Guru Rabindranath Tagore receiving the Nobel Prize. Sir, for 30 years in Bengal, everyone had forgotten Tagore. But thankfully, Sir, in the last couple of years, we are celebrating Tagore. So, we appeal to everyone across the country to celebrate this in a very, very special way because this was a very special occasion for someone like Guru Rabindranath Tagore. Sir, 100 years ago, he won the Nobel Prize. We appeal to the people across the country and the Central Government to make this a memorable and a gracious occasion. Thank you, Sir.

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, I associate myself with this subject.

SHRI BHUBANESWAR KALITA (Assam): Sir, I also associate myself with this issue.

SHRI SHIVANAND TIWARI (Bihar): Sir, I associate myself with this subject.

SHRI SHANTARAM NAIK (Goa): Sir, I also associate myself with this subject.

SOME HON. MEMBERS: Sir, we also associate ourselves with this issue.

MR. DEPUTY CHAIRMAN: Yes, all those who associate themselves with it will be added. ...*(Interruptions)*... Yes, all the Members associate themselves with it ...*(Interruptions)*... Now, all those who associate themselves with what Shri O'brien

said will be added. That is an important subject. So, they will be associated; they will be added.

SHRI K.N. BALAGOPAL (Kerala): Sir, ...(Interruptions)...

**DEMAND FOR CONSIDERATION OF SELECT COMMITTEE REPORT
ON THE LOKPAL BILL - Contd..**

MR. DEPUTY CHAIRMAN: Now, Shri Narayanasamy wants to respond to the question raised by the hon. Leader of the Opposition on the Lokpal Bill.

SHRI K.N. BALAGOPAL (Kerala): Sir, I also raised this issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, you also raised it. Not only the Leader of the Opposition but Shri Rajeev and Shri Balagopal also raised that. They not only raised that but they also came to the Well of the House and showed a little bit of indiscipline. ...(Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Mr. Deputy Chairman, Sir, I thank you very much for giving me this opportunity. Sir, the issue of Lokpal has been raised in this august House. I am very glad about it. The Rajya Sabha, in its wisdom, decided to form a Select Committee. The Select Committee was headed by the senior Member of this House, hon. Shri Satyavrat Chaturvedi. Hon. Leader of the Opposition was also a Member of the Select Committee. Apart from that, other hon. Members from various political parties also deliberated upon it. They spent a lot of time on the Lokpal Bill. They have given their recommendations and they submitted the Report at the time when this Session started. Sir, after that, the Government considered the recommendations given by the Select Committee. We sent it to the Law Ministry. The Law Ministry has given its approval. Actually, Sir, majority of the recommendations given by the Standing Committee have been accepted by the Government. Now, we are taking it to the Cabinet. We will have to take it to the Cabinet for the purpose of getting the amendments approved by the Cabinet. Then, ...(Interruptions)... Kindly bear with me. If you want to say something, you can say that. Then, I will say something.